NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 91/(MAH)/2017 M.A. No. 321/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra International Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER MA 321/2017 IN CP 91/213,241(1),169(2)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)